

Nomination of cases by Hon'ble The Chief Justice on 25/08/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	I. T. R. - 21/1984 (Restoration Application)	Hon. B. K. Narayana, J.	STR/TTR Section on 26/08/2015
2	C.E.A. Defective – 184/2005 (Review Application)	Hon. Dilip Gupta, J.	STR/TTR Section on 26/08/2015
3	C.E.A. Defective – 101/2005 (Review Application)	Hon. Dilip Gupta, J.	STR/TTR Section on 26/08/2015
4	C. E. R. – 09/2010	Hon. Arun Tandon, J.	STR/TTR Section on 26/08/2015
5	Crl. A. - 1718/2011 with Crl. A. - 1723/2011 with Crl. A. - 1854/2011	Hon. A. P. Sahi, J.	Crl. A. Section on 26/08/2015
6	Spl. A. - 575/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 25/08/2015
7	Spl. A. - 581/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 25/08/2015
8	Spl. A. - 431/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 25/08/2015
9	Spl. A. Defective – 560/2015	Hon. Tarun Agarwala, J.	Computer Fresh Section on 25/08/2015
Bench Comprising			
10	Crl. A. - 4252/2009 with Crl. A. - 4864/2009	Hon. A. P. Sahi, J. and Hon. K. N. Bajpayee, J.	Crl. A. Section on 26/08/2015
11	Crl. A. - 2558/2011	Hon. Arun Tandon, J. and Hon. N. A. Moonis, J.	Crl. A. Section on 26/08/2015
12	Crl. A. - 2461/2013 with Crl. A. - 2658/2013 with Crl. A. - 2424/2013	Hon. Arun Tandon, J. and Hon. Mohd. Tahir, J.	Crl. A. Section on 26/08/2015
Hon....., J.			
13	Bail – 28989/2015 with Bail – 4500/2015	Hon. Vipin Sinha, J.	Bail Section on 26/08/2015
14	Bail – 28993/2015 with Bail – 37424/2014	Hon. Ranjana Pandya, J.	Bail Section on 26/08/2015
15	Bail – 5406/2015 with	Hon. Manoj Misra, J.	Bail Section on 26/08/2015

	Bail – 17834/2015		
16	Bail – 24130/2015 with Bail – 19287/2015	Hon. V. P. Pathak, J.	Bail Section on 26/08/2015
17	Bail – 42599/2014	Hon. Ramesh Sinha, J.	Bail Section on 26/08/2015
18	Bail – 15088/2015	Hon. Ramesh Sinha, J.	Bail Section on 26/08/2015
19	Bail – 15567/2015 with Bail – 2525/2014	Hon. Om Prakash, J.	Bail Section on 26/08/2015
20	Bail – 21742/2015 with Bail – 21746/2015 with Bail – 19245/2015 with Bail – 19246/2015 with Bail – 19248/2015	Hon. Manoj Misra, J.	Bail Section on 26/08/2015
21	CrI. A. - 4089/2008 with CrI. A. - 4256/2008 with CrI. A. - 3995/2008	Hon. Om Prakash, J.	CrI. A. Section on 26/08/2015
22	Bail – 30578/2015	Hon. Ramesh Sinha, J.	Computer Fresh Section on 25/08/2015
23	Bail – 30468/2015	Hon. Om Prakash, J.	Computer Fresh Section on 25/08/2015
24	A482 – 24792/2015	Hon. Manoj Misra, J.	Computer Fresh Section on 25/08/2015
25	CrI. Revision – 2905/2015	Hon. Ramesh Sinha, J.	Computer Fresh Section on 25/08/2015
26	Bail – 30252/2015	Hon. Ramesh Sinha, J.	Computer Fresh Section on 25/08/2015
Appropriate Court dealing with such matters			
27	CrI. A. - 6521/2011	Appropriate Court dealing with such matters	CrI. A. Section on 26/08/2015
28	CrI. A. - 2589/2014	Appropriate Court dealing with such matters	CrI. A. Section on 26/08/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J. R. (LISTING)
26/08/2015